

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2015

DATE OF HEARING 07.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Haydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. and Main Matter
3.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. and Main Matter

DATE OF HEARING 08.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	2183837/19	Opp. No. AMD-818862	M/s. Puri & Puri, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
2.	1366634/34	Opp. No. AMD-225084	M/s. L. S. Davar & Co., Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
3.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar V/S M/s. Koteswar Chemfood Industries Pvt. Ltd., Gandhidham / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 09.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	650940/26	Opp. No. AMD-214530	M/s. New Swan Enterprises, Ludhiana / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Hansam Industrial Corporation, Baroda / M/s. Kuldip & Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	651334/19	Opp. No. AMD-197848	M/s. Oscar Exports, New Delhi / M/s. R. R. Shah & Co., Ahmedabad V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad			
3.	651334/19	Opp. No. AMD-197433	M/s. Shivam Plywood Industries Yamunanagar (Haryana) / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	610967/09	Opp. No. AMD-143813	Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Delta Corporation Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	482944/34	Opp. No. AMD-1064	M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udiapur / Mr. Prakash Javaria, Advocate, Udipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	482944/34	Opp. No. AMD-1068	M/s. Gordhan Company, Beawar / The Acme Company, New Delhi V/S M/s. Vardi Chand Ramesh Chand Kodiya, Udiapur /	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Mr. Prakash Javaria, Advocate, Udiapur			
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DATE OF HEARING 15.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	640176/05	Rect. No. AMD-259856	M/s. Burnet Pharmaceuticals (P) Ltd., Kolkata / M/s. S. Majumdar & Co., Kolkata V/S M/s. Welable Pharmaceuticals, Mehsana / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1929422/30	Opp. No. AMD-792525	M/s. Lall & Sethi, New Delhi V/S M/s. Neha Gruh Udyog, Bhavnagar / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
3.	1801406/31	Opp. No. AMD-773341	M/s. Raval & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 16.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2267860/24	Opp. No. AMD-815984	M/s. Sheth & Co., Advocates, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	526953/30	Rect. No. AMD-260938	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Samrat Namkeen Pvt.	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad			
3.	513919/24	Opp. No. AMD-223434	M/s. Balar Synthetic Private Limited, Bhilwara / Mr. Pavan S. Godiawala, Advocate, Ahmedabad V/S M/s. Balar Silk Mills, Surat / M/s. Rajendra H. Bhansali, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	658397/05	Opp. No. AMD-178903	M/s. Life Line Biotech Ltd., New Delhi / M/s. General Registration Service, Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1301388/05	Opp. No. AMD-227781	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
3.	651180/03	Opp. No. AMD-57748	M/s. H. K. Acharya & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 22.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	686847/24	Opp. No. AMD-201804	Mr. Kul Bhushan Marwaha, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	604281/24	Opp. No. AMD-58935	M/s. Pathi Silk House, Bangalore / V. Veeraraghavan &/or Bagya Raghvan, Chennai V/S M/s. Gayatri Suiting Private Limited, Bhilwara / M/s. G. S. Rihwani & Co., Mumbai	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 23.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	1873931/24	Opp. No. AMD-802274	M/s. Bansal & Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- 05
2.	694658/24	Opp. No. AMD-226254	M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, New Delhi V/S M/s. Mayur Synthetics, Surat / M/s. Superfastaction Regn. Services, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	622881/03	Opp. No. AMD-185051	M/s. Modern Chemicals (India), Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Durga Soap Factory, Bharuch / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- 16
2.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena / Mr. Lalji Advocates, Delhi V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- 57
3.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 29.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	791444/29	Rect. No. AMD-246531	M/s. Raj Oil Mills, Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Rajmoti Industries, Rajkot / M/s. Union	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Trade Mark Company, New Delhi			
2.	670566/05	Opp. No. AMD-63845	M/s. Lall & Sethi, New Delhi V/S M/s. Medico Labs, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.04.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	625666/05	Opp. No. AMD-192691	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	625666/05	Opp. No. AMD-193763	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
